

**Central Electricity Regulatory Commission
New Delhi**

Petition No. 328/TT/2023

Subject : Petition for determination of transmission tariff from the COD to 31.3.2024 for the transmission assets under “Establishment of 220/66 kV, 2x160 MVA GIS Sub-station at UT Chandigarh along with 220 kV D/C line from Chandigarh GIS to 400/220 kV Panchkula (PG) Sub-station”.

Date of Hearing : **28.8.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL)
and 14 Others

Parties Present : Shri Vivek Kumar Singh, PGCIL
Shri V.C. Shekhar, PGCIL
Shri Nitish Kumar, PGCIL

Record of Proceedings

The order in the present Petition was reserved on 29.4.2024. However, the order could not be issued prior to Shri Arun Goyal, Member, demitting the office. Accordingly, the matter is listed for the hearing today.

2. The Petitioner’s representative submitted that the pleadings had been completed in the matter, and arguments were heard, and requested the Commission to issue an order on the basis of the information available on record. None of the Respondents have filed any reply in the matter including Respondent No. 15, Chandigarh Electricity Department UT-Chandigarh (EDUTC), despite opportunities granted.

3. Considering the submissions of the Petitioner’s representative, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

